	Annexure 3														
Name of the Corporate DebtorM/s Veesons Energy Systems Pvt Ltd (UnderLiquidaiton)							Date of Commencement of CIRP 19-Jun-17		19-Jun-17		List of Creditors as on		30-10-2018		
	List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)														
S N o	Name of Creditor	Ident ificati on No	Details of claim received		Details of Claim Admitted						Amount of conting ent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted / Modified	Amount of claim under verfiicati on'	Remarks if any
			Date of receipt	Amount Claimed	Amount of claim Admitted	Nature of Claim	Amount covered by Security interest	Amount Covered by guarantee	Whet her relate d party	% of Voting Share in COC					
1	STATE BANK OF INDIA		16-Apr-18	63,43,61,647	61,76,54,647	Finance claim Secured against Fixed assets and Current Assets for disbursing term loan and working capital / CC facility to the CD			No	62.18	0	0	1,67,07,000	0	Claim reduced by Value of guarantee encashment as advised by SBI
2	INDUSTRIAL DEVELOPMENT BANK OF INDIA		18-Apr-18	35,27,95,741	35,27,95,741	Finance claim Secured against Current Assets for disbursing working capital and CC facility to the CD			No	35.32	0	0			
3	TAMILNADU INDUSTRIAL INVESTMENT CORPORATION LTD		24-Mar-18	2,41,29,582	2,41,29,582	Finance claim Secured against Fixed assets for disbursing term loan for fixed assets purchase by CD			No	2.50	0	0	0	0	
	TOTAL			1,01,12,86,970	99,45,79,970					100.00					